

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 226
(IB)-550(ND)2020
IA-3824/2023, IA-937/2023

IN THE MATTER OF:

Mr. Dalip Narinder Gupta

... Applicant/Petitioner

Versus

M/s. M. K. Printech Private Limited.

... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 05.02.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

For the Liquidator : Adv. Gautam Singhal & Adv. Aastha Vishnoi,

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 20.03.2024.

Sd/-
(COURT OFFICER)